

CLOSURE OF COAL MINES IN BIHAR

1573. SHRI SALIL KUMAR GANGULY :

SHRI MONORANJAN ROY :
SHRI SASANKASEKHAR SANYAL :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the total number of workers rendered jobless due to the closure of the National Coal Development Corporation coalmines, Giridih, Hazaribagh District, Bihar;

(b) whether they have been retrenched or transferred to other N.C.D.C. mines after the agreement with their union and management;

(c) if so, the details thereof; and

(d) the steps taken by Government to provide them with employment?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY) : (a) to (d) The Giridih coal mines of National Coal Development Corporation are still working but the various inclines/pits in the colliery are being closed as and when the reserves in them get exhausted. The strength of workers was about 3900 on 15-4-69. The gradual reduction over the year was effected through (i) natural wastage like retirement, death, resignation etc; (ii) re-deployment in other projects; and (iii) the voluntary retirement scheme specially introduced for the purpose by N.C.D.C.

IMPLEMENTATION OF WAGE BOARD RECOMMENDATIONS

1574. DR. K. MATHEW KURIAN :

SHRI SASANKASEKHAR SANYAL :

SHRI MONORANJAN ROY :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that Wage Board recommendations in regard to fixation of categories and other service conditions of the workers in the National Coal Development Corpora-

tion mines have not yet been implemented;

(b) if so, the reasons thereof; and

(c) when it is proposed to take steps to implement the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY) : (a) No, Sir. All the recommendations of the Coal Wage Board as accepted by Government have been fully implemented by the National Coal Development Corporation. In addition, the monthly rated employees who were in service prior to 15-8-1967, and who opted for the Wage Board scales have been allowed as a special case to retain the privileges of leave, holidays, transfers etc. which they were enjoying earlier.

(b) and (c) Do not arise.

GRATUITY SCHEME FOR NCDC COLLIERIES

1575. DR. K. MATHEW KURIAN :

SHRI SASANKASEKHAR SANYAL :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government propose to enact a legislation to provide a uniform gratuity scheme for the employees of the National Coal Development Corporation collieries and mines;

(b) if so, the details thereof;

(c) whether Government have received any representation or memorandum from the workers in this regard; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY) : (a) to (d) The introduction of a Gratuity Scheme as recommended by the Coal Wage Board for the workers in the coal industry in general is being processed. The National Coal Development Corporation has, however, got a gratuity scheme of its own which was earlier applicable to the monthly rated workers and which has since been extended to the daily-rated and piece-rated workers from 1-1-1970. The salient features